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B.Cinara-Vrs-UOI&Ors

ADMISSION SI.No.1

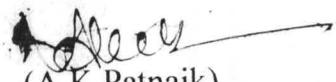
OA No.750/11

ORDER - dated 24th June, 2014

CORAM

THE HON'BLE MR.A.K.PATNAIK, MEMBER(JUDL.)

.....
At the out set, in the presence of Mr.L.Jena, Learned Additional CGSC appearing for the Respondents, Mr.P.K.Padhi, Learned Counsel for the Applicant submitted that in the meantime the case of the applicant has once again been considered but the same has been rejected by the competent authority and, therefore, he does not want to press this OA as the same has been rendered infructuous. Hence having heard the learned counsel for both sides, this OA has been disposed of as infructuous. No costs.


(A.K.Patnaik)
Member (Judicial)